

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

28. C.P. (IB)/666(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **05.04.2022**.

NAME OF THE PARTIES: Shirt Company (India) Pvt. Ltd.
Vs.
Cathay Pacific Airways Ltd.

SECTION: Sec 9 of IBC 2016

ORDER

1. Mr. Aman Jhavar, Counsel for the Petitioner and Mr. Sean Wasoodew, Counsel for the Respondent are present.
2. The Counsel for the Petitioner seeks to withdraw the present Company Petition and has filed withdrawal memo with a liberty to file a fresh Company Petition for winding-up of the Corporate Debtor.
3. Company Petition is **dismissed** as withdrawn.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
SUCHITRA KANUPARTHI
Member(Judicial)

/z/